

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A.42 of 1998
(O.A.588 of 1997)

Date of Order : 6.3.1998

Present : Hon'ble Dr.B.C.Sarma, Administrative Member.
Hon'ble Mr.D.Purkayastha, Judicial Member.

PREM NATH YADAV

Vs.

UNION OF INDIA & ORS.

For the applicant in the M.A. : Mr.C.R.Chakraborty, counsel.

For the original applicants : Mr.T.K.Biswas, counsel.

For the respondents : Mr.P.Chatterjee, counsel.

ORDER

This M.A. has been filed for addition of certain persons as applicants in the original application being No.588 of 1997.

2. We have heard the submissions of the 1d.counsel for the applicant in the instant application as well as the 1d.counsel for the applicants in the O.A. and the 1d.counsel for the respondents.

3. Although the 1d.counsel for the original applicants does not have any objection to the addition, there is no provision in law whereby this application can be allowed. In fact this observation has been made by us on a number of occasions.

4. The application is, therefore, dismissed. No order is made as to costs.

✓
(D.Purkayastha)
Judicial Member


(B.C.Sarma)
Administrative Member